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C.A.No. 8561 OF 1997

ITEM No.107 (Mentioned)

Court No. 9

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 8561 of 1997

HOWRAH MUNICIPAL CORPN. & ORS.

Appellant (s)

VERSUS

GANGES ROPE CO. LTD. & ORS.

Respondent (s)

(With office report)

Date : 23/09/2003 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s)Mr. Bijan Kumar Ghosh,Adv.
for Mr. L.C. Agrawala,Adv. (N/P)

For Respondent (s)Mr. Sunil Kumar Jain,Adv.

UPON hearing counsel the Court made the following
O R D E R

The civil appeal is adjourned for four weeks, learned advocate for the appellants being ill.

[T.I. Rajput][Shelly Sengupta]
Court Master Court Master